>

Title: The Minister of State in the Ministry of Textiles laid a statement regarding status of implementation of the recommendations contained in the 20th and 29th Report of Standing Committee on Labour on Demands for Grants (2011-12 ans 2012-13 respectively), pertaining to the Ministry of Textiles.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): In pursuance of direction 73(A) of the Hon'ble Speaker, Lok Sabha published in Lok Sabha Parliamentary Bulletin-Part-II dated September 1, 2004, I beg to lay the statement on the status of implementation of recommendations contained in the Twentieth Report of the Demands for Grants (2011-12) of the Ministry of Textiles.

The Standing Committee on Labour examined and presented its Twentieth Report in the Lok Sabha on 30th August, 2011. The recommendation of the Committee focus on 'Demands for Grants' of the Ministry of Textiles for the Year (2011-12). The recommendations contained in the report have been examined in the Ministry of Textiles, and a statement on the action taken/proposed to be taken on these recommendations has been submitted to the Standing Committee on Labour on 30th November, 2011. The Ministry of Textiles is committed to implement the recommendations of the Committee in their true spirit.

I also lay herewith the status of implementation of these recommendations on the Table of the House.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): In pursuance of direction 73(A) of the Hon'ble Speaker, Lok Sabha published in Lok Sabha Parliamentary Bulletin-Part-II dated September 1, 2004, I beg to lay the statement on the status of implementation of recommendations contained in the Twenty Ninth Report of the Demands for Grants (2012-13) of this Ministry

The Standing Committee on Labour examined and presented its Twenty - Ninth Report in the Lok Sabha on 3rd May, 2012. The recommendation of the Committee focus on 'Demands for Grants' of the Ministry of Textiles for the Year (2012-13). The recommendations contained in the report have been examined in the Ministry of Textiles, and a statement on the action taken/proposed to be taken on these recommendations was submitted to the Standing Committee on Labour on 1st August, 2012. The Ministry of Textiles is committed to implement the recommendations of the Committee in their true spirit.

I also lay herewith the status of implementation of these recommendations on the Table of the House.